

**IN INCOME TAX APPELLATE TRIBUNAL  
“A” BENCH : BANGALORE**

**BEFORE SHRI. LAXMI PRASAD SAHU, ACCOUNTANT MEMBER  
AND SHRI. KESHAV DUBEY, JUDICIAL MEMBER**

ITA Nos.186, 187/Bang/2025
Assessment Years : 2017-18, 2018-19

Gaviyappa Ramesh Lakshmi, 285, Anchakeri Kengeri, Bangalore – 560 060. <b>PAN : ADFPL 9904 L</b>	Vs.	ITO, Ward – 3(2)(3), Bangalore.
<b>APPELLANT</b>		<b>RESPONDENT</b>

Assessee by	:	Shri. Siddesh N. Gaddi, CA
Revenue by	:	Ms. Srinandini Das, CIT(DR)(ITAT), Bangalore.

Date of hearing	:	25.03.2025
Date of Pronouncement	:	27.03.2025

**ORDER**

***Per Bench :***

These appeals filed by the assessee are against the Order passed by the National Faceless Appeal Centre (NFAC), for the Assessment Years 2017-18 and 2018-19 respectively.

2. At the time of hearing, we noted that assessee has filed an application requesting for withdrawal of appeal vide application dated 03.02.2025 in which it has been stated that the assessee has received two hearing notices for the same appeal in ITA Nos.94,95/Bang/2025. In order to avoid duplication of submission, assessee wishes to withdraw the appeals filed in ITA Nos.186,187/Bang/2025. In view of the submissions made by the assessee, we

are allowing assessee to withdraw the appeals filed in ITA Nos. 186,187/Bang/2025.

3. In the result, appeals filed by the assessee are dismissed as withdrawn.

*Pronounced in the court on the date mentioned on the caption page.*

Sd/-

**(KESHAV DUBEY)**  
**Judicial Member**

Sd/-

**(LAXMI PRASAD SAHU)**  
**Accountant Member**

Bangalore,

Dated : 27.03.2025.

/NS/\*

Copy to:

1. Appellant
2. Respondent
3. Pr.CIT
4. CIT(A)
5. DR, ITAT, Bangalore.

By order

Assistant Registrar  
ITAT, Bangalore.